NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 31/16	TP 289/17	Hearing	391/394	Laxmi Granites(India) Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ANJU. NAIR

PETITIONER

Naja Noir

7829745233

Counsel for petitioner is present. She reported that a memo would be filed on the next hearing for withdrawal.

For filing withdrawal memo, list it on 21.09.2017.

MEMBER (J)

MEMBER (T)